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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-383/2000  
MA-482/2000

New Delhi this the 7th day of July, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Nepal Singh,  
S/o Sh. Ganga Ram,  
R/o F/32, Naya Gaon,  
Gali No.1, Usmanpur,  
Delhi-53.
2. Amar Singh,  
S/o Sh. Bhup Singh,  
R/o H.No. 11/47,  
Harijan Basti,  
Mandawali,  
New Delhi. .... Applicants

(through Sh. U. Srivastava, Advocate)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
Govt. of India,  
South Block,  
New Delhi.
2. The Engineer in chief Branch(E-2 Cord),  
Army Headquarters,  
Kashmir House,  
Rajaji Marg,  
New Delhi.
3. The HQ Chief Engineer R&D Delhi,  
Probya Road, Near DIFR,  
Delhi-54.
4. The Chief Engineer,  
Delhi Zone, MES Hqrs.,  
Delhi Cantt-10. .... Respondents

(through Sh. R.P. Aggarwal, Advocate)

ORDER(ORAL)  
Hon'ble Dr. A. Vedavalli, Member(J)

Learned counsel for applicants has filed a copy of the letter No. 10002/Nepal Singh dated 1st June, 2000, issued by the respondents and the

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same is taken on record. In view of this letter, he seeks permission to withdraw the O.A. Permission granted. Accordingly, the O.A. as well as MA-482/2000 are dismissed as withdrawn.

A.Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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